

**PARCEL SERVICE BETWEEN INDIA AND CHINA**

\*2320. **Shri A. K. Gopalan**: Will the Minister of Communications be pleased to state:

(a) whether parcel service exists between India and China; and

(b) whether there are proposals for opening this service in the near future?

The Deputy Minister of Communications (**Shri Raj Bahadur**): (a) No. It is temporarily under suspension.

(b) Alternative routes are being explored and as soon as one can be found, the service would be resumed.

**TECHNICAL INLAND WATER TRANSPORT EXPERTS**

\*2321. **Shri Telkikar**: Will the Minister of Transport be pleased to state:

(a) whether the team of three Technical Inland Water Transport Experts have submitted any report of their tour and any draft scheme;

(b) if the answer to part (a) above be in the affirmative, what are their recommendations; and

(c) whether a copy of the report and the scheme will be laid on the Table?

The Minister of Railways and Transport (**Shri L. B. Shastri**): (a) (b). The attention of the Member is invited to my reply to question No. 1954 given on the 22nd July, 1952.

(c) Copies of the report, when finalised, will be placed in the Library of the House.

**SUGAR EXPORT**

\*2322. **Shri L. N. Mishra**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have some proposals for stimulating exports of Indian sugar;

(b) if so, what are those proposals;

(c) when and how those proposals are to be implemented; and

(d) what is the quantity of sugar to be exported in the year 1952-53?

The Parliamentary Secretary to the Prime Minister (**Shri Satish Chandra**): (a) to (d). Government have already announced that they would allow the export by traders and manufacturers of 50,000 tons of sugar during the current season. Government also are conducting negotiations from time to time for export of some sugar on a Government-to-Government basis. Details of such negotiations cannot be divulged before they are finalised.

**TUNG CULTIVATION IN ASSAM**

\*2323. **Shri K. P. Tripathi**: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Expert Committee on Tung cultivation has reported that the oil should be extracted near about the place where it is cultivated;

(b) whether it has recommended that Tung can be cultivated in the Tea Gardens of Assam;

(c) whether Tung is cultivated in Assam; and

(d) whether Government are going to set up oil extraction plant in Assam?

The Parliamentary Secretary to the Prime Minister (**Shri Satish Chandra**): (a) No Expert Committee on Tung cultivation was set up by the Government of India. But a Special Officer was appointed by the Indian Central Oilseeds Committee to examine the possibilities of development of Tung in India, and he has stated in his report that with the expansion of area under Tung in India, many factories equipped with modern machinery shall have to be set up to process Tung fruits locally in each production centre.

(b) Tung is already being cultivated in some tea gardens in Assam and the Special Officer has recommended extension of cultivation in tea gardens.

(c) Yes.

(d) No.

**EDUCATIONAL EXPANSION TRUST (TEHRI-GARHWAL)**

\*2323-A. **Shrimati Kamalendu Mati Shah**: Will the Minister of States be pleased to state:

(a) whether it is a fact that the State of Tehri-Garhwal, before its merger, had created a trust called the Tehri-Garhwal Educational Expansion Trust to help students of the State in getting educational facilities such as scholarships;

(b) whether it was agreed at the time of the merger between the Government of India and His Highness the Maharaja of Tehri-Garhwal that the Government accept the responsibility of maintaining the trust and utilising its money for the purpose for which it was intended; and

(c) what action, if any, has been taken by Government to implement this agreement?

The Minister of Home Affairs and States (**Dr. Katju**): (a) to (c). Information is being collected from the Government of Uttar Pradesh and will be laid on the Table of the House.

**AGE CONCESSIONS TO DISPLACED PERSONS FOR ENTRY INTO GOVERNMENT SERVICE**

\*2324. **Shri Pateria:** Will the Minister of Home Affairs be pleased to state the concessions regarding age for Government posts and competitive examinations granted to the displaced youngmen whose further studies have been hampered on account of lack of educational facilities?

**The Minister of Home Affairs and States (Dr. Katju):** The following age concessions have been granted to displaced persons:—

(i) *Permanent appointments filled by Competitive Examination through the Union Public Service Commission.*

The normal upper age limit is relaxed by three years.

(ii) *Permanent appointments not covered by (a) above, whether or not made through the Union Public Service Commission.*

The maximum age limit for entry into permanent Government service has been relaxed from 25 to 45 years.

(iii) *Displaced persons belonging to a Scheduled Caste or Scheduled Tribe.*

The age limits are further relaxed by three years for gazetted posts and five years for non-gazetted posts.

**मथुरा एंटा रेल लिल**

\* २३२५ श्री विगम्बर सिंह : क्या रेल मंत्री यह बतलाने की कृपा करेंगे कि क्या बलदेव के रास्ते में मथुरा को एंटा से मिलाने के लिये रेल की लाइन बनाने की कोई योजना सरकार के विचाराधीन है ?

**The Minister of Railways and Transport (Shri L. B. Shastri):** The reply is in the negative.

**SCHEDULED CASTES (COMMUNAL REPRESENTATION)**

\*2326. **Shri Ganpati Ram:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the publication of the figures relating to the communal composition of the staff on the railways has been discontinued to be published in the annual report on the administration of Railways in India; and

(b) if so what alternative arrangements Government have made in the matter?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) Yes.

(b) Departmental reports are required to be submitted for watching that the provisions of the Constitution regarding reservation in services for Scheduled Castes, Scheduled Tribes and Anglo-Indians are being observed.

**GUNTAKAL-BANGALORE RAILWAY LINE**

\*2327. **Shri Lakshmayya:** Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to convert the metre gauge line running between Guntakal to Bangalore (Southern Railway Zone) into a broad gauge line;

(b) if the answer to part (a) above be in the affirmative, when Government will take up this work; and

(c) if the answer to part (a) above be in the negative, whether there is any possibility of taking up this scheme in the near future?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) The reply is in the negative.

(b) Does not arise.

(c) In view of the difficult ways and means position the conversion is not likely to be undertaken in the near future.

**LATE DELIVERY OF LETTERS IN HYDERABAD**

\*2328. **Shri H. G. Vaishnav:** Will the Minister of Communications be pleased to state:

(a) whether Government are aware of the frequent complaints of Hyderabad State people about the delay in delivery of their letters etc. after the abolition of the State Postal System and amalgamation of it with the Union Postal Department; and

(b) if so, what measures have been adopted to make improvements in this respect?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) and (b). No serious complaints have been received by Government. Some delay in delivery of postal article occurs. The P. and T. Department is most anxious to bring the postal service in Hyderabad State to the level of the